

**HIGH COURT OF SIKKIM**

Record of proceedings

**W.P. (C) No.12 of 2022**

JAGAN THAPA  
THROUGH HIS NEXT FRIEND AND NATURAL  
FATHER DHAN BAHADUR CHETTRI.

.... PETITIONER

VERSUS

STATE OF SIKKIM & ORS.

.... RESPONDENTS

Date: 18.05.2023

CORAM

**HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.**

For Petitioner : Mr. Johnson Subba, Advocate.  
Mr. Saurav Singh, Advocate.

For Respondents: Dr. Doma T. Bhutia, Additional Advocate General.  
Mr. Zangpo Sherpa, Additional Advocate General.  
Mr. S.K. Chettri and Mr. Yadev Sharma,  
Government Advocates.

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1. Mr. Johnson Subba, Learned Counsel for the Petitioner, on examination of the Writ Petition, as well as the Counter-Affidavit filed by the State, is desirous of withdrawing the instant Writ Petition, which is not opposed by the Ld. Additional Advocate General.
2. Accordingly, the Writ Petition stands disposed of as withdrawn.
3. Pending applications, if any, also stand disposed of.

**Judge**